

**Pathankot-Srinagar Air Service**

154. **Shri Sham Lal Saraf:** Will the Minister of Civil Aviation be pleased to state:

(a) whether a regular passenger air service run by the Indian Airlines Corporation between Pathankot and Srinagar till recently has been stopped;

(b) whether Government are aware of the hardships it entails and inconvenience it has been causing to the travelling public in general and the tourists in particular enroute Kashmir and back, particularly during the bad weather or the breakdown of the Jammu-Srinagar road; and

(c) if so, whether Government propose to restart this service?

**The Minister of Civil Aviation (Shri Kanungo):** (a) The service was not operated after September, 1961.

(b) and (c). Pathankot airfield is not available for operation of scheduled services at present.

**Export Quota of Sugar**

155. **Shri Chandak:** Will the Minister of Food and Agriculture be pleased to state:

(a) the export quotas of sugar fixed for 1962, 1963 and 1964;

(b) the quantity actually exported during 1962, 1963 and upto 31st July, 1964 and their F.O.B. values; and

(c) the amounts of freight concession granted by the Railways for carrying the sugar from the mills to the ports?

**The Deputy Minister in the Ministry of Food and Agriculture (Shri**

**D. E. Chavan):** (a) and (b). The information is as under:

Year	Quantity sold for export (lakh tonnes)	Quantity shipped (lakh tonnes)	Estimated f.o.b. value (Rs. per tonne)
1962	4.24	3.73	397
1963	4.31	4.79*	676
1964	2.32	2.07** (upto 31-7-64)	842

!Includes 50,000 tonnes shipped against 1962 sales.

\*\*Includes 2,460 tonnes shipped against 1963 sales.

(c) No concession was granted.

**Regional Conference of Legal Education**

156. { **Shri Vishwa Nath Pandey:**  
**Shri Ram Harkh Yadav:**

" Will the Minister of Law be pleased to state:

(a) the part played by the Indian delegation to the Second Regional Conference of Legal Education held recently in Singapore; and

(b) whether the Conference finalised the constitution for the establishment of a Regional Centre for Research and Teaching in law for the South-East Asian countries?

**The Deputy Minister in the Ministry of Law (Shri Jaganatha Rao):**

(a) and (b). The Government of India did not sponsor any delegation to the Conference and no report has been received by the Government in regard to the proceedings of the Conference or the conclusions arrived thereat.

**कृषि विकास**

157. श्री श्रीकार लाल बरवा : क्या काच तथा कृषि मंत्री यह बताने की कृपा